

Annexure 7

Name of the Corporate Debtor: Prapti Fashions Private Limited				Date of commencement of CIRP: 18.10.2022							List of creditors as on : 16.01.2023				
				List of Operational Creditors (Government Dues)											
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Amount in Rs
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party ?	% of voting in CoC, if applicable					Remarks, if any
1	Employees State Insurance Corporation	Ministry of Labour & Employment, Government of India	22-11-2022	5,64,389.00	5,64,389.00	Unsecured	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.
TOTAL				5,64,389.00	5,64,389.00		0.00	0.00		0.00	0.00	0.00	0.00	0.00	